

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 204 of 2015 & IA No. 343 of 2015

Dated: 2nd March 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Indian Wind Energy Association & Anr. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2
Mr. Ruchir Mishra &
Mr. Sanjeev Saxena for Res. No. 10

ORDER

List the matter on **05.04.2016**. In the meantime, pleading be completed.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**